

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1538
ANSWERED ON:13.12.2013
KISAN CREDIT CARDS
Meghwal Shri Arjun Ram

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has made any provision for assessment of Kisan Credit Card Scheme;
- (b) if so, the details thereof;
- (c) whether the Government proposes to simplify/make any change in KCC renewal process and norms prescribed for providing loans under Kisan Credit Card Scheme; and
- (d) if so, the details thereof?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (d) : The Government had constituted a Working Group in 2011, under the chairmanship of Shri T.M. Bhasin, Chairman and Managing Director of Indian Bank, to review the Kisan Credit Card Scheme and to suggest changes to be made in the KCC Scheme to make it a Smart-cum-Debit Card. Based on the recommendations of the Group, as accepted by Government, Reserve Bank of India (RBI) has revised the guidelines for Kisan Credit Card.

As per the revised Scheme, the KCC is valid for five years subject to an annual review. The farmer is required to furnish one-time documentation at the time of first availment of loan and, thereafter, simple declaration about crops raised / proposed is required to be given from the second year onwards.

The RBI has reported that as on 30 June 2013, a total of 39.23 lakh new Smart-cum-Debit Cards have been issued by Commercial Banks (both Public Sector and Private Sector Commercial Banks). As regards Cooperative Banks and Regional Rural Banks, as on 31st October, 2013, 3.14 lakh KCC holders have been issued ATM-cum-Debit cards.